

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 67 OF 2024 (SZ)

[Earlier, OA No. 762 of 2023 (PB)]

IN THE MATTER OF:

Kotham Sangeeth

....

Applicant(s)

Versus

State of Telangana & Ors

....

Respondent(s)

REPORT OF THE JOINT COMMITTEE

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Place: Hyderabad.

Date: 26-07-2024.


Counsel for Respondent No. 1

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

NEW DELHI

Original Application No.67 of 2024

REPORT OF THE JOINT COMMITTEE CONSTITUTED IN THE OA No. 67 of 2024 [EARLIER, OA NO. 762 OF 2023 (PB)] ON A LETTER PETITION RECEIVED FROM MR. KOTHAM SANGEETH, R/O 2nd DOCTORS COLONY, DESHAIPET, WARANAGL DISTRICT REGARDING POLLUTION OF FRESH WATER PONDS (KOTI CHERUVU) DUE TO GARBAGE AND PLASTIC WASTE TOTALLY DUMPED THROUGH SEWAGE WATER.



VERSUS

STATE OF TELANGANA

Joint Committee Inspection on 02.07.2024

Report of the Joint Committee constituted in the OA no. 67 of 2024 [Earlier, OA No. 762 of 2023 (PB)] on a letter petition received from Mr. Kotham Sangeeth, R/o 2nd Doctors colony, Deshaipet, Waranagl District regarding pollution of fresh water ponds (Koti cheruvu) due to garbage and plastic waste totally dumped through sewage water.

Introduction:

The Hon'ble National Green Tribunal (NGT), New Delhi as registered Original Application No. 762 of 2023 based on a letter petition received from Mr. Kotham Sangeeth, R/o 2nd Doctors colony, Deshaipet, Waranagl District regarding pollution of fresh water ponds (Koti cheruvu) due to garbage and plastic waste totally dumped through sewage water. The complainant in his letter petition addressed to the Hon'ble NGT stated that since 2 decades all the sewage water from the city is joining Koti Cheruvu polluting the lake and also garbage & plastic waste is being dumped in the drains causing pollution and mosquitoes breeding. He further informed that due to pollution of the lake, the surrounding residents are facing health issues. He also informed that there are encroachments in the lake. He requested to stop the sewage water entering into the lake by diverting and providing STPs, strengthen the bunds and provide green belt along the bund.

The Hon'ble NGT, New Delhi vide Order dated 22.01.2024 constituted a Joint Committee comprising of representatives of the 1) District Collector, Warangal and 2) Telangana State Pollution Control Board – Nodal agency and directed the Joint Committee to undertake visit to the site, look into the grievances of the applicant, associate the applicant, verify the factual position and take appropriate remedial action. The Hon'ble NGT directed to factual and action taken report within 2 months before the Hon'ble NGT, SZ, Chennai. The Telangana State Pollution Control Board will be the Nodal agency.

Constitution of the Joint Committee:

In compliance to the Hon'ble NGT order dated 22.01.2024 in O.A.No.762 of 2023, the Joint Committee was constituted comprising the following officers:

- a. Sri Bandi Nageshwar Rao, Thasildar, Khila Warangal Mandal, Representative of the District Collector, Warangal District,
- b. Sri D.Narender, Senior Environmental Engineer, Zonal Office, Hyderabad - Representative of the TSPCB, Hyderabad.

Terms of reference (TOR) to the Joint Committee:

The Joint Committee to undertake visit to the site, look into the grievances of the applicant, associate the applicant, verify the factual position and take appropriate remedial action and to submit the factual and action taken report within 2 months from the date of Judgment to the Hon'ble NGT, Chennai.

The Joint Committee Meeting and Inspection:

The Joint Committee along with Sri. B.L. Srinivas, Executive Engineer (Water supply) and Sri S. Srinivas, Executive Engineer, Greater Warangal Municipal Corporation (GWMC), Dr. M. Rajesh, CMOH, GWMC, Sri Harsha Vardhan, DE, Irrigation and Environmental Engineer, TGPCB, Regional Office, Warangal have inspected the Koti cheruvu and surrounding areas on 02.07.2024.

At the time of inspection, Sri Kotham Sangeeth, Applicant was contacted and accompanied during the visit. The following observations are made by the Joint Committee:

- The Applicant informed that the Kota cheruvu tank is polluted due to entering of sewage water from nearby colonies. He also informed that municipal waste is being dumped along the drains which is joining the tank thereby polluting the water body. Huge heaps of plastic waste is

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dumped thereby blocking/choking the inlet drains. He further informed during rainy season flooding of the nearby colonies is happening due choking of drains by dumping municipal waste. He also informed that constructions are being taken up by encroachment of the tank in buffer as well as FTL area and requested to take action for stopping the encroachments and provide STP to treat the water joining the tank.

- Kota cheruvu tank, located at Mattewada (V), Warangal (M), Warangal District N- 79° 36' 12.83", E- 18° 00' 45.3"). is surrounded by East: Residential colonies, West: Temple followed by Mulugu road, North: Agricultural University, South: Residential colonies.
- The Irrigation department official have submitted that, this is a restored tank of Irrigation Department having Geo Id: 795995180076, UID: 91065100301102. Kotacheruvu tank is a Rain fed and a chain link tank which has two inlets streams. The first drain receives the water from the surplus course of Chinnawaddepally tank, Deshaipet(V). The second drain joining the tank via Under Tunnels of SRSP Kakatiya Main canal which passes adjacent to the foreshore area of Kotacheruvu tank. The Standards and Hydrological details of the tank are as follows:

Name of the river Basin	:	Godavari
Length of Bund	:	1000 M
FTL	:	+100.000 M
TBL	:	+101.800 M
Top Width	:	3.00 M
Side Slopes of Bund	:	1½ : 1 / 2:1
Length of Weir(W)	:	75.00 m in Stone masonry
Sluices	:	2 nos
Actual Ayacut	:	250 Acres
Existing Ayacut	:	90 Acres
Capacity of tank	:	17.86 MCFT
Water spread Area	:	198 acres

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- The lake has 2 nos of sluice. At present only one sluice is functioning near Agricultural university.
- There is no Underground drainage network existing in GWMC limits and also no sewerage treatment plant is available to treat the above incoming municipal waste.
- The source of the water for the lake is runoff water from the surrounding areas. Two inlet drains entering to the lake at Doctors colony and Mangal kunta colony. During inspection, it was observed the sewage water from upstream colonies i.e, Doctors colony, Weavers colony, Brudnvan colony, Sathyanarayana Colony, Venkateshwara Colony Snehanagar colony is joining the tank.
- Plastic garbage is getting accumulated along the drain leading to lake and also observed along the periphery of the lake. Plastic waste removed from the drain is being dumped on the elevated area along the drain instead of sending to Municipal processing facility.
- It was noticed that the due to solid waste accumulation, the area is not maintained hygienically and becoming ground for mosquito's breeding.
- Water Hyacinth was observed along the periphery of the lake.
- Some encroachment were observed at Mangal Kunta colony area. The Thasildar informed that notices were issued to the owners who have constructed in the FTL and buffer zones.
- The EE, GWMC informed that they have prepared action plan for taking up Under Ground Drainage (UGD) system as well as construction of Sewerage Treatment Plants and DPR is under preparation.
- The CMOH, GWMC informed that they will place twin bins near to the pond so that none of the garbage or plastic waste is dumped into the pond and also putup a notice board not to dispose any garbage or plastic waste into the pond.

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- The EE, irrigation informed that they have demarcated the FTL and also buffer area.
- The DE, Irrigation department informed that, an estimate is prepared for conducting the FTL survey of Kotacheruvu tank through LIDAR (photogrammetric drone survey) for identification of encroachments in the FTL limits of tank and it is submitted to the District Collector, Warangal for according approval. After getting approval, the FTL survey will be done and the encroachments in the FTL limits of the tank will be identified and they will be removed.
- The team observed that there is no possibility of entering of sewage waste water water into the Kakatiya canal by the municipal sewerage drain, since the Kakatiya canal is a Cement concrete lined canal situated above and the existing Under Tunnel structure at chainage Km.229.250 is intact.
- It was also informed that the Kota cheruvu tank is utilised as immersion point for lord Ganesha idols during Ganesh Nimmajanam festival every year as per the instructions of the District authorities. A temporary gravel road is laid in the foreshore area of Kotacheruvu tank by the GWMC authorities for temporarily diverting the traffic during the Nimajjanam process.
- The TGPCB is monitoring the above water body under National Water Monitoring Programme (NWMP) on monthly basis. The results are communicated to the Commissioner, GWMC for taking necessary action.
- The water samples collected from Koti cheruvu weir point near Agricultural Research Center, Warangal, inlet of Koti cheruvu, (sample codes – 07039, 07040 & 07041) and also sewage joining into lake at Doctors colony & Mangalkunta colony (sample codes – 07040 & 07041). The analysis results are tabulated below:

07039 - Sample collected from Koti cheruvu wier point near

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Agricultural Research Center, Warangal dated: 02.07.2024

07040 - Sample collected from Inlet of Koti cheruvu, Near Doctors colony, Warangal dated: 02.07.2024.

07041 - Sample collected from Inlet of Koti cheruvu, Near Mangal Kunta Colony, Warangal dated: 02.07.2024

07042 - Sample collected from Koti cheruvu, Warangal dated: 02.07.2024

Sl. No.	Parameter	Sample No.				CPCB Water Quality Criteria				
		07039	07040	07041	07042	Class-A	Class-B	Class-C	Class-D	Class-E
		Values								
1.	pH	7.48	7.76	7.14	7.36	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5
2.	Dissolved Oxygen (DO)	4.0	0.3	0.3	4.0	≥6.0	≥5.0	≥4.0	≥4.0	-
3.	Electrical Conductivity (uS/cm)	817	1122	1263	832	-	-	-	-	2250 Max
4.	Total Suspended Solids (TSS)	09	21	20	16	-	-	-	-	-
5.	Total Dissolved Solids (TDS)	508	691	781	517	-	-	-	-	-
6.	Chlorides as Cl ⁻	99	114	210	94	-	-	-	-	-
7.	Sulphates as SO ₄ ⁻²	31	54	50	32	-	-	-	-	-
8.	Chemical Oxygen Demand (COD)	52	56	56	20	-	-	-	-	-
9.	Biological Oxygen Demand (BOD)	4.0	08	08	3.2	<2.0	<3.0	<3.0	-	-
10.	Total Hardness as CaCO ₃	240	285	345	215	-	-	-	-	-
11.	Calcium as Ca ⁺²	46	54	64	42	-	-	-	-	-
12.	Magnesium as Mg ⁺²	30	36	45	27	-	-	-	-	-
13.	Total alkalinity as CaCO ₃	200	340	210	230	-	-	-	-	-
14.	Total Coliform (MPN/100ml)	920	>1600	>1600	220	≤50	≤500	≤5000	-	-
15.	Fecal Coliform (MPN/100ml)	40	>1600	>1600	26	-	-	-	-	-
16.	Nitrates as NO ₃ ⁻	-NA-	-NA-	-NA-	-NA-	-	-	-	-	-
17.	Phosphates as PO ₄ ⁻³	1.31	2.34	0.70	1.4	-	-	-	-	-

18.	Fluoride as F ⁻	0.37	0.37	0.27	0.36	-	-	-	-	-
Units:		All values are expressed in mg/L except pH, Electrical Conductivity, Coliform bacteria.								
Note:		Results related to samples as received. NA: Not Analyzed due to UV spectrophotometer not working.								
Remarks:		DO - 0.3(BDL) indicates Nil								

CPCB Water Quality Criteria:

- A-Drinking water source without conventional treatment but after disinfection
- B-Outdoor bathing (Organized)
- C-Drinking water source after conventional treatment and disinfection
- D-Propagation of wild life and fisheries
- E-Irrigation, Industrial cooling, Controlled Waste disposal
- Below E: Not meeting A, B, C, D, E criteria

From the above analysis reports, it is evident that Water sample collected from the Koti cheruvu falls under **D-Class** as per CPCB water criteria classification, suitable for propagation of wild life and fisheries.

1. RECOMMENDATIONS OF THE JOINT COMMITTEE:

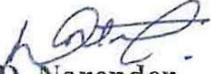
1. The Greater Warangal Municipal Corporation (GWMC) shall take measures to avoid un-treated sewage entering into the lake and also construct Interception & Diversion structure (I&D) for diversion of un-treated sewage and construct Sewage Treatment Plant (STP) for treatment & disposal of un-treated sewage into the lake.
2. The GWMC shall take measures to prevent solid waste dump along the periphery of the lake.
3. The GWMC shall remove the solid waste from the drain (inlet of the lake) regularly to avoid entering into the lake. The removed solid waste shall be transported to Municipal dump yard/processing facility.

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4. The Irrigation department shall construct a fence all along the drains leading to lake to prevent the solid waste dumping.
5. The GWMC shall stop immersion of lord Ganesha idols during Ganesh Nimmajanam festival into the tank and shall make provisions for providing temporary baby ponds for immersion of lord Ganesha idols.
6. The GWMC / irrigation department shall take up strengthening of bund and providing greenbelt along the bund of the lake.
7. The GWMC shall take up beautification, plantation in and around the lake.
8. The Revenue officials shall take action against the encroachments in the FTL and buffer zones in co-ordination with Irrigation Officials.

Photographs collected by Joint committee during the visit are submitted as Annexure-IV.

Submitted:


Sri D. Narender,
Senior Environmental
Engineer, Zonal Office,
Hyderabad -
(Representative of TGPCB)


Sri B. Nageshwara Rao,
Tahasildhar, Khila
Warangal, Representative of
the District Collector,
Warangal District



TELANGANA STATE POLLUTION CONTROL BOARD
 Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500018
 Phone: 040 – 23887500

Lr.No. 6/NGT-Chennai/TSPCB/Legal/2024- 3

Date: 19-04-2024

To

The District Collector,
 Warangal District.

Sir,

Sub: TSPCB – Legal – Hon'ble NGT, Chennai – Original Application No. 67 of 2024.
 [Earlier, OA No: 762 of 2023 (PB)] – Reg.

Ref: 1. OA No. 762 of 2023 (PB).
 2. Hon'ble NGT, New Delhi Order dated 22.01.2024.

* * *

It is to submit that Original Application No. 762 of 2023 was registered by Hon'ble NGT, Delhi on a Complaint application received from Mr. Kotham Sangeeth, R/o.22-8-156/1, 2nd Doctors Colony, Dashaipet, Warangal, Telangana regarding pollution of fresh water ponds (Koti Cheruvu) due to garbage and plastic waste totally dumped through sewage water.

The above case was heard before the Hon'ble NGT, Delhi on 22.01.2024 and the Hon'ble Tribunal transferred the case to the Hon'ble NGT, Chennai ordering as follows: -

"

ORDER

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3. Prima facie the averments made in the petition raise substantial questions relating to environment arising out of the implementation of the enactments specified in Schedule-I to the National Green Tribunal Act, 2010.

4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of the Collector Warangal and Telangana State Pollution Control Board (TSPCB) and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and take appropriate remedial action. The TSPCB will be the nodal agency for coordination and compliance.

5. Even though in the present case cognizance has been taken by this Bench on the basis of letter petition received by post with approval and assignment under order of Hon'ble Chairperson, but in view of the facts and circumstances of the case including the fact that the place of accrual of cause of action lies within jurisdiction of the Southern Zone Bench of this Tribunal at Chennai, we are of the considered view that it will be appropriate if the case is further heard by the Southern Zone Bench of this Tribunal at Chennai.

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6. Accordingly, the Registry is directed to list the matter before the Southern Zone Bench of this Tribunal at Chennai on 16.04.2024 after obtaining orders from Hon'ble the Chairperson for transfer of the case. O.A.No.762/2023 Kotham Sangeeth Vs. State of Telangana & Ors.

7. Factual and Action taken Report may be submitted before the Southern Zone Bench of this Tribunal at Chennai within two months preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

8. A copy of this order be forwarded by email to the Collector Warangal and Telangana State Pollution Control Board (TSPCB) for requisite compliance".

It is to further submit that the above case was heard before the Hon'ble NGT, Chennai on 25.03.2024 and the Hon'ble Tribunal has posted the matter to 16.05.2024 for filing of report. The copy of the Hon'ble NGT Order dated 25.03.2024 is enclosed for kind information.

The Hon'ble Tribunal constituted a Joint Committee with the following members and directed to to file Action Taken Report before the Hon'ble NGT, Chennai: -

- a) District Collector, Warangal District
- b) State PCB - - Nodal agency for coordination & compliance.

Sri.D.Narender, Senior Environmental Engineer, Zonal Office, Hyderabad [Cell No. 9177303212, e-mail: see-zhyd-tspcb@telangana.gov.in] is nominated as representative of TSPCB.

In view of the above, you are requested to nominate an Official from your department for the Joint Committee so as to submit Action Taken Report (ATR) by the Joint Committee before the Hon'ble NGT, Chennai.

The case is posted for hearing on 16.05.2024.

Yours faithfully,
Sd/-
MEMBER SECRETARY

Encl: As above.

Copy to:

1. The JCEE, ZO, Hyderabad for information and immediate necessary action.
2. The SEE (TF), Unit-VI for information and necessary action.
3. The EE, RO, Warangal for information and necessary action.

// T.C.F.B.O //



JOINT CHIEF ENVIRONMENTAL ENGINEER,
TSPCB, HEAD OFFICE, HYD.

Office of the Collector
Warangal
Dtd: 10.05.2024.

Rc.No.C1/875/2024

From
Ms. P. Pravinya, I.A.S.,
District Collector & DM
Warangal

To
The Member Secretary
TS, Pollution Control Board,
Paryavarana Bhavan, A-3, Industrialestate,
Sanathnagar, Hyderabad - 500 018.

Sir,

Sub: Hon'ble NGT, Chennai - Original Application No. 67 of 2024 (Earlier, OA No. 762 of 2023 (PB) - submission of nodal officers details for Joint Committee - Reg.

- Ref: 1. The Member Secretary, TS, Pollution Control Board, Hyderabad Lr.No.6/NGT-Chennai/TSPCB/Legal/2024-3, Dtd: 19.04.2024.
- 2. This office Rc.No.C1/875/2024, Dtd: 30.04.2024.
- 3. The Commissioner, Greater Warangal Municipal Corporation, Wgl Rc.No.E3/0771/2024, Dtd: 07.05.2024.

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I invite kind attention to the reference 1st cited, wherein the Member Secretary, TS, Pollution Control Board, Hyderabad has informed that Original Application No. 762 of 2023 was registered by Hon'ble NGT, Delhi on a Complaint application received from Mr. Kotham Sangeeth, R/o.22-8-156/1, 2nd Doctors Colony, Deshaipet, Warangal, Telangana regarding pollution of fresh water ponds (Koti Cheruvu) due to garbage and plastic waste totally dumped through sewage water

Further, it is submitted that the above case was heard before the Hon'ble NGT, Delhi on 22.01.2024 and the Hon'ble Tribunal transferred the case to the Hon'ble NGT, Chennai and constituted a Joint Committee with the following members and directed to file Action Taken Report before the Hon'ble NGT, Chennai:

- a) District Collector, Warangal District
- b) State PCB - Nodal agency for coordination & compliance.

Hence, the Member Secretary, TSPCB has requested to nominate an Official from District Collectorate for the Joint Committee, so as to submit Action Taken Report (ATR) by the Joint Committee before the Hon'ble NGT, Chennai.

In this regard, the Commissioner, GWMC, Wgl has been requested vide ref 2nd cited to appoint an EE for the Joint Committee and Action Taken Report (ATR) will be submitted before the Hon'ble NGT, Chennai and furnish the EE name for onward submission to Member Secretary, TSPCB, Hyd.

Accordingly, the Commissioner, GWMC, Wgl has submitted a report vide ref 3rd cited Sri S. Srinivas, Executive Engineer, Warangal Municipal Corporation is nominated to Co-ordinate the Joint Committee, so as to submit Action Taken Report (ATR) by the Joint Committee before he Hon'ble NGT, Chennai

Sri Bandi Nageshwar Rao, Tahsildar, Khilawarangal, Mobile No. 9493037041 is appointed as nodal Officer to represent from Revenue Department.

In view of the above, I submit herewith the above official is nominated for the Joint Committee and Action Taken Report (ATR) will be submitted before the Hon'ble NGT, Chennai.

Yours faithfully
Sd/- P. Pravinya
District Collector & DM,
Warangal

Copy to the Municipal Commissioner, GWMC for necessary action and requested to co-ordinate with joint committee for filing report.
Copy to the Tahsildar, Khila Warangal for information and necessary action
Copy to the Joint Chief Environmental Engineer, Zonal Office, Hyderabad for information.

//Attested//


District Revenue Officer
Warangal

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	TELANGANA POLLUTION CONTROL BOARD ZONAL LABORATORY: HYDERABAD ZONE H.No.: 1-8-269, Balasamudram, Warangal - 506001
	ISO Certified Laboratory ISO 9001:2015 (Q-205224051107) & ISO 45001:2018 (HS-205224051108)

ANALYSIS REPORT

Sample Code	: ZLWGL24-07039 to 07041
Source of the sample	: Koti Cheruvu Lake, Mulugu Road, Warangal
Date of Collection	: 02.07.2024
Date of submission	: 03.07.2024.
Sample collected & submitted by	: Asst Scientist, Regional Office, Warangal.
Point of Sample Collection	: 07039 -Koti Cheruvu weir point at Regional Agricultural Research Centre, Warangal 07040 -Inlet of Koti Cheruvu near Doctors colony, Warangal. 07041 - Inlet of Koti Cheruvu at Manlakunta colony, Warangal.
Purpose of Monitoring	: NGT OA No.762 of 2023. Joint Committee Inspection.

Sl. No.	Parameter	Sample No.			CPCB Water Quality Criteria				
		07039	07040	07041	Class-A	Class-B	Class-C	Class-D	Class-E
		Values							
1.	pH	7.48	7.76	7.14	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5
2.	Dissolved Oxygen (DO)	4.0	0.3	0.3	≥6.0	≥5.0	≥4.0	≥4.0	-
3.	Electrical Conductivity (uS/cm)	817	1122	1263	-	-	-	-	2250 Max
4.	Total Suspended Solids (TSS)	09	21	20	-	-	-	-	-
5.	Total Dissolved Solids (TDS)	508	691	781	-	-	-	-	-
6.	Chlorides as Cl ⁻	99	114	210	-	-	-	-	-
7.	Sulphates as SO ₄ ⁻²	31	54	50	-	-	-	-	-
8.	Chemical Oxygen Demand (COD)	52	56	56	-	-	-	-	-
9.	Biological Oxygen Demand (BOD)	4.0	08	08	<2.0	<3.0	<3.0	-	-
10.	Total Hardness as CaCO ₃	240	285	345	-	-	-	-	-
11.	Calcium as Ca ⁺²	46	54	64	-	-	-	-	-
12.	Magnesium as Mg ⁺²	30	36	45	-	-	-	-	-
13.	Total alkalinity as CaCO ₃	200	340	210	-	-	-	-	-
14.	Total Coliform (MPN/100ml)	920	>1600	>1600	≤50	≤500	≤5000	-	-
15.	Fecal Coliform (MPN/100ml)	40	>1600	>1600	-	-	-	-	-
16.	Nitrates as NO ₃ ⁻	-NA-	-NA-	-NA-	-	-	-	-	-
17.	Phosphates as PO ₄ ⁻³	1.31	2.34	0.70	-	-	-	-	-
18.	Fluoride as F ⁻	0.37	0.37	0.27	-	-	-	-	-
Units:	All values are expressed in mg/L except pH, Electrical Conductivity, Coliform bacteria.								
Note:	Results related to samples as received. NA: Not Analyzed due to UV spectrophotometer not working.								
Remarks:	DO -0.3(BDL) indicates Nil								

Class of Water use:

Class-A: Drinking Water Source without conventional treatment but after disinfection.

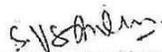
Class-B: Outdoor bathing (Organised).

Class-C: Drinking water source after conventional treatment and disinfection.

Class-D: Propagation of Wild life and Fisheries.

Class-E: Irrigation, Industrial Cooling, Controlled Waste disposal.

Below Class E: Not meeting A, B, C, D and E criteria.


SENIOR ENVIRONMENTAL SCIENTIST
 Senior Environmental Scientist
 Telangana Pollution Control Board,
 Zonal Laboratory - Hyderabad Zone
 Warangal-506 001.

	TELANGANA POLLUTION CONTROL BOARD ZONAL LABORATORY: HYDERABAD ZONE H.No.: 1-8-269, Balasamudram, Warangal - 506001
	ISO Certified Laboratory ISO 9001:2015 (Q-205224051107) & ISO 45001:2018 (HS-205224051108)

ANALYSIS REPORT

Sample Code	: ZLWGL24- 07042
Source of the sample	: Koti Cheruvu Lake, Mulugu Road, Warangal
Date of Collection	: 02.07.2024
Date of submission	: 03.07.2024.
Sample collected & submitted by	: Asst Scientist, Regional Office, Warangal.
Point of Sample Collection	: 07042- Koti Cheruvu, Mulugu Road, Warangal.
Purpose of Monitoring	: NGT OA No.762 of 2023. Joint Committee Inspection

Sl. No.	Parameter	Sample No.	CPCB Water Quality Criteria				
		07042 Values	Class-A	Class-B	Class-C	Class-D	Class-E
1.	pH	7.36	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5
2.	Dissolved Oxygen (DO)	4.0	≥6.0	≥5.0	≥4.0	≥4.0	-
3.	Electrical Conductivity (uS/cm)	832	-	-	-	-	2250 Max
4.	Total Suspended Solids (TSS)	16	-	-	-	-	-
5.	Total Dissolved Solids (TDS)	517	-	-	-	-	-
6.	Chlorides as Cl ⁻	94	-	-	-	-	-
7.	Sulphates as SO ₄ ⁻²	32	-	-	-	-	-
8.	Chemical Oxygen Demand (COD)	20	-	-	-	-	-
9.	Biological Oxygen Demand (BOD)	3.2	<2.0	<3.0	<3.0	-	-
10.	Total Hardness as CaCO ₃	215	-	-	-	-	-
11.	Calcium as Ca ⁺²	42	-	-	-	-	-
12.	Magnesium as Mg ⁺²	27	-	-	-	-	-
13.	Total alkalinity as CaCO ₃	230	-	-	-	-	-
14.	Total Coliform (MPN/100ml)	220	≤50	≤500	≤5000	-	-
15.	Fecal Coliform (MPN/100ml)	26	-	-	-	-	-
16.	Nitrates as NO ₃ ⁻	-NA-	-	-	-	-	-
17.	Phosphates as PO ₄ ⁻³	1.4	-	-	-	-	-
18.	Fluoride as F ⁻	0.36	-	-	-	-	-

Units: All values are expressed in mg/L except pH, Electrical Conductivity, Coliform bacteria.

Note: Results related to sample as received.
NA: Not Analyzed due to UV spectrophotometer not working.

Remarks: -

Class of Water use:

Class-A: Drinking Water Source without conventional treatment but after disinfection.

Class-B: Outdoor bathing (Organised).

Class-C: Drinking water source after conventional treatment and disinfection.

Class-D: Propagation of Wild life and Fisheries.

Class-E: Irrigation, Industrial Cooling, Controlled Waste disposal.

Below Class E: Not meeting A, B, C, D and F criteria.

S. V. Srinivas
SENIOR ENVIRONMENTAL SCIENTIST

Senior Environmental Scientist
Telangana Pollution Control Board,
Zonal Laboratory - Hyderabad Zone
Warangal-506 001.

**Photographs of the Joint Committee visit in connection with O.A.
No.67 of 2024.**

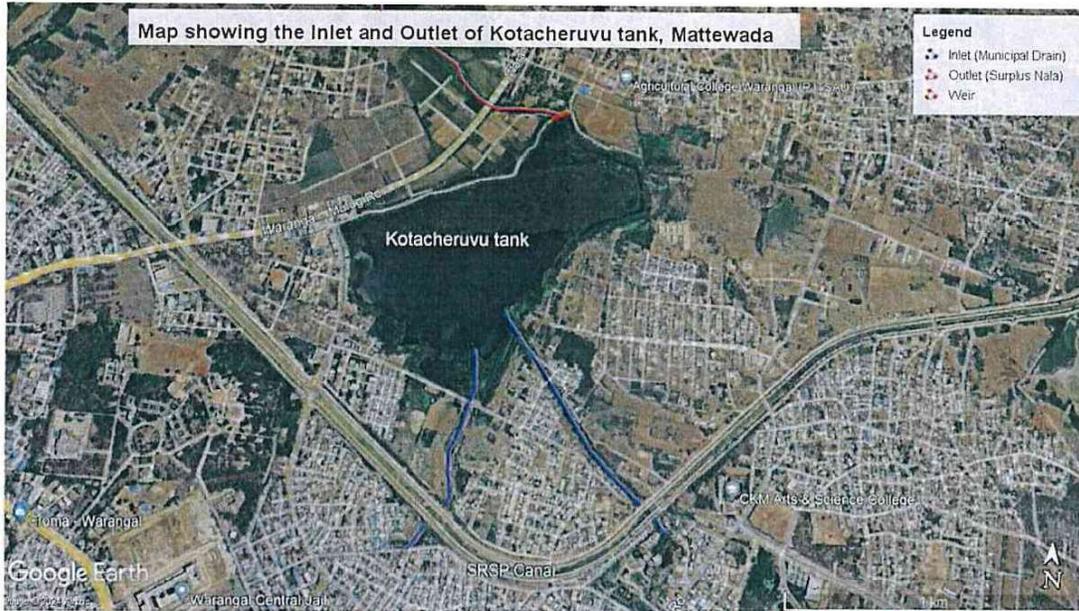
1. Preliminary Meeting with GWMC & Irrigation department, Warangal officials held at TGPCB, Regional Office, Warangal.



2. Joint Committee inspected the Koti Cheruvu along with GWMC & Irrigation department officials



3. Map showing the Inlet and Outlet of Kotacheruvu tank Mattewada, Warangal



4. Plastic accumulation at inlet drain entering to the lake at Doctors colony, Warangal.



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5. Inlet drain entering to the lake at MangalKunta Colony, Warangal



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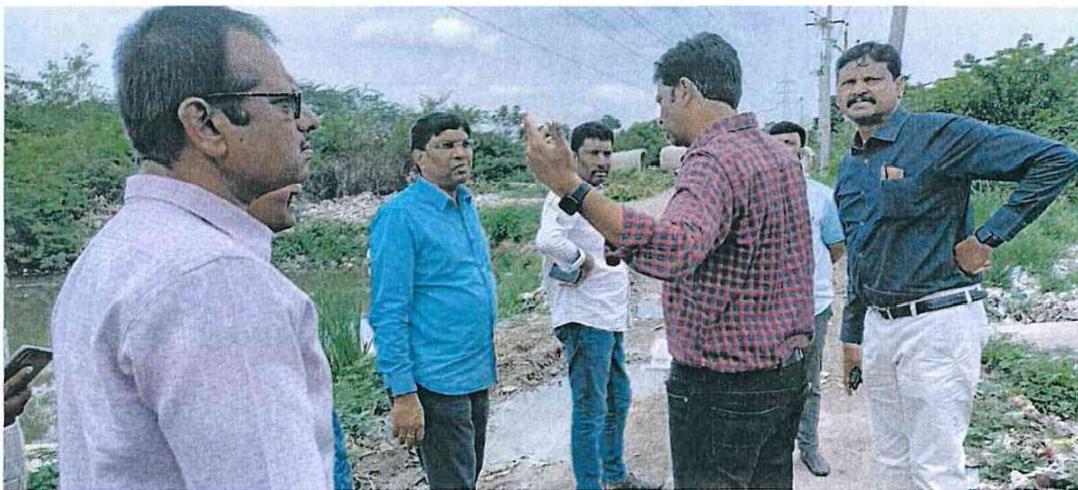
6. Water hyacinth spreaded along the periphery of the KotiCheruvu



7. KotiCheruvu Weir point near Agricultural Research Center, Warangal



8. KotiCheruvu Sluice Gate near Mulugu Road, Warangal







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Item No.4

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid V.C. Option)

Original Application No. 762/2023

Kotham Sangeeth

...Applicant

Versus

State of Telangana & Ors.

...Respondents

Date of hearing: 22.01.2024

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.**

Applicant: None for the Applicant.

Application is registered based on a complaint received by Post.

ORDER

1. Mr. Kotham Sangeeth resident of H.No. 22-8-156/1, 2nd Doctors Colony, Deshaipet, Warangal, Telangana has sent by post the present letter petition to this Tribunal, which has been treated and registered as O.A. No. 762/2023.

2. The relevant part of the letter petition enumerating grievances of the applicant is reproduced as follows:-

"Sub : Since 2 Decades The Fresh Water Pond is polluted and the Garbage, Plastic Waste is totally dumped through Naala Water (Sewage Water).

X X X X
This is to bring to your kind notice that, I am K. Sangeeth, Resident of Warangal East District of Telangana State, We the people of Weavers Colony, 2nd Drs Coiony, Sathyanarayana Colony,

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Venkateshwara Colony, Snehanagar Colony, Brundavan Colony, & Surrounding Area were suffering Health Issues and the Pond was totally Polluted because of below reasons.

1) It can be observed that since 2 Decades all the Sewage water from our City gets collected in the KOTI-CHERUVU POND, NEAR DMHO OFFICE, Autonagar Road, Warangal and POLLUTED THE ENTIRE POND. In the situation of Increasing Population, we are being specially requested to divert this Sewage Water to Somewhere away from the City.

2) The Sewage water meets the KOTI CHERUVU Pond through LARGE PIPES connected to the Canal. The road on the Pipe Line always has POTHOLES and the Potholes which make TRAFFIC on the road difficult by that we are CAUSING TROUBLE.

3) There is Pipe Line from under the Kakatiya Canal, the flow of Sewage Water from that Pipeline is likely to pollute the Canal Water as well and the water flow of Sewage Stops at any Point because of which trees can be seen Sprouting along the length of NAALA (MORI).

4) It can be observed that everyday Several lakh litres of Sewage enters the KOTI CHERUVU POND and the surrounding areas are completely FLOURIDATED, therefore, We request that Waste Water RECYCLING PLANTS to be made available in Koti Cheruvu Pond.

5) KOTI CHERUVU POND is completely filled with HORSE HOOFS, PLASTIC WASTE and GARBAGE, BABUL TREES and etc.,

6) There are also ACCUSATIONS of not caring on Govt. (Local Revenue Offices, Municipal Authorities) of not caring about HOW MANY ACRES OF ORIGINAL KOTI CHERUVU POND the land of that Pond is bring ENCROACHED UPON So please give the GUIDELINES to local bodies to SURVEY the Pond Land and to take the Legal action against the ENCROACHERS and STOP THE ENCROACHERS.

7) Telangana State Government is spending crores of rupees every year in the name of "HARITHA HAARAM" (Greenary). Please give the guidelines to encourage the total Surrounding of Pond as GREENARY with plants and to built as TANK-BUND.

8) It can be observed that due to Sewage Water Coming from Warangal Town MOSQUITOES and FLIES are INCREASING and People in the Surrounding areas are getting SICK and were ATTACKED MALARIA AND DENGUE FEVER and came to know some people were DIED because of this Malaria and Dengue type fever. We request you to give the guidelines to Municipal Authorities that a team should be appointed to pay special attention to this problem and Spray/ Fogging machine atleast once a day.

9) We request you to check the "PH LEVEL" of water of the Pond, so that you may know how extent the Pond was polluted, By this Pollution the Surrounding Resident Areas Borewells/Wells were totally FLOURIDATED and the "PH-LEVEL" was "HIKED", even those area UNDERGROUND water were not used for WASHING CLOTHES, CLEANING UTENSILS. BATHING PURPOSE and many of the CHILDRENS & PEOPLE are suffering from RHEUMATOID ARTHRITIS and etc., Health Issues as the Water was so SALTY and HARD.

Hence we request you to visit the "KOTI-CHERUVU POND" and please divert the Sewage water to some other Area and RECYCLE the total pond by "SEWAGE TREATMENT PLANTS" and give the strict orders to Municipal Authorities and Collector of Warangal East District to form "CONSERVATION COMMITTEE" to save the KOTI



CHERUVU POND and the People from this SEWAGE and POLLUTION."

3. *Prima facie* the averments made in the petition raise substantial questions relating to environment arising out of the implementation of the enactments specified in Schedule-I to the National Green Tribunal Act, 2010.

4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of the Collector Warangal and Telangana State Pollution Control Board (TSPCB) and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and take appropriate remedial action. The TSPCB will be the nodal agency for coordination and compliance.

5. Even though in the present case cognizance has been taken by this Bench on the basis of letter petition received by post with approval and assignment under order of Hon'ble Chairperson, but in view of the facts and circumstances of the case including the fact that the place of accrual of cause of action lies within jurisdiction of the Southern Zone Bench of this Tribunal at Chennai, we are of the considered view that it will be appropriate if the case is further heard by the Southern Zone Bench of this Tribunal at Chennai.

6. Accordingly, the Registry is directed to list the matter before the Southern Zone Bench of this Tribunal at Chennai on 16.04.2024 after obtaining orders from Hon'ble the Chairperson for transfer of the case.



7. Factual and Action taken Report may be submitted before the Southern Zone Bench of this Tribunal at Chennai within two months preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

8. A copy of this order be forwarded by email to the Collector Warangal and Telangana State Pollution Control Board (TSPCB) for requisite compliance.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

January 22nd, 2024
AG